

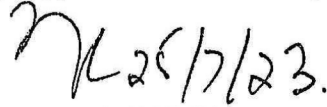
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No.23736-23896/F.1(3)/Gaz/23, dated 08.06.2023, the following Committee is hereby reconstituted, with immediate effect.

| Name of the Committee   | Name of Judicial Officer                         | Designation |
|---|--|-------------|
| Committee for Police Verification Report in respect of post of PA/ Sr.PA, Junior Judicial Assistant, Peon/Orderly/Dak, Peon,Chowkidar Book Binder & Sweeper etc.& for preparing SOP for verification of credentials/testimonials of candidates. | Sh. Amit Bansal,<br>ASJ (SC-POCSO), (West)       | Chairperson |
|   | Ms. Charu Aggarwal,<br>Judge Family Court (West) | Member      |
|   | Sh. Pankaj Sharma,<br>PO-MACT (Central)          | Member      |

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

No. 3532-642 /F.1(3)/Gaz/23

Dated 25 JUL 2023

Sub:- Reconstitution of Committee.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
3. The Officers concerned.
4. Sh. Neeraj Gaur, ASJ (North-West), Rohini New Delhi.
5. Sh. Shivaji Anand, ASJ, Spl. FTC (South-West), Dwarka, New Delhi.
6. The AO(J)/Branch In-charge, Admn-I,II&III, Recruitment Cell, General Branch, Caretaking Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi